

(c) if so, what and when these are likely to be enforced?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) No, Sir. The Government has not received any such report.

(b) No such proposal is under consideration of the Government at present.

(c) Does not arise.

#### Flight by Private Operators between Bombay and Ratnagiri

2685. SHRI BAPUSAHEB PARULEKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) are Government aware that Golden Sun Aviation Company, Private operators, were operating flights between Bombay-Ratnagiri and now they have stopped operating flights and reasons for the same;

(b) whether the operators have submitted any petition to Government in this connection and if so, the details and Government's reaction thereto; and

(c) whether Government propose to start a third Airline and whether Ratnagiri in Maharashtra will be connected by this Airline and if not, the reasons?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir. They have discontinued operating their services on Bombay-Ratnagiri route from May 1979 due to irregular supply of Av-gas 100, and also due to steep increase in fuel prices.

(b) The Company have applied for the import of a Nomad N-22B aircraft, which is under consideration of the Government.

(c) The general question of Third Level Air Services is under consideration of the Government. Route pattern and other associated details are being framed.

#### Extension of Avro Service from Bombay to Belgaum/Mangalore

2686. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are considering to extend avro service from Bombay to Belgaum to Mangalore in order to lessen the congestion at Mangalore Air Port; and

(b) if so, when the decision is likely to be taken in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

#### Facilities to Passengers at Mangalore Airport

2687. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are considering a proposal to extend more facilities to the passengers by way of providing lounges at the Mangalore Airport;

(b) if so, whether Government have earmarked any amount during the current financial year for this purpose; and

(c) if so, amount earmarked and when the work is likely to be commenced?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). Yes, Sir. These is a proposal to extend and modify the terminal building at Mangalore to provide additional passenger facilities. An estimate amounting to Rs. 25.41 lakhs is under consideration for this purpose for sanction. A token provision of Rs. 0.10 lakhs has been made in the current financial year to facilitate the sanctioning of the work. The work will commence after the estimate is sanctioned.